

NOTICE

Please take notice that Hon'ble Mr. Justice Rakesh Kumar shall sit in Court No. 13 in the 1st hour from 10.30 A.M. till lunch recess and shall take up the matters of Provisional List of Group-13 (Service matters other than education service) and Group-14 (Education Service) of the Cause List of Monday the 2nd September, 2019 at Page No. 389 to 392.

Take further notice that the Division Bench Comprising Hon'ble Mr. Justice Rakesh Kumar & Hon'ble Mr. Justice Anjani Kumar Sharan shall sit in Court No. 13 At 2.15 P.M., on 2nd September, 2019 and shall take up the cases of following Groups:-

- (1) **Group-30--LPA** (Related to Anganwadi)- Orders , Admission & Hearing
- (2) **CWJC-Group-8-** Relating to All Direct and Indirect Taxation etc.
- (3) **CWJC-Group-9-** State Taxation Matters, M.V. (Taxation)/M. A.
(Taxation)— Orders, Admission & Hearing

By order of Hon'ble The Chief Justice
Sd/-

(Manoj Kumar Sinha)
Registrar (List)

Patna High Court
The 1st September, 2019